

15.06 hrs.

## COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

## NINETY-SECOND REPORT

**Shri Sezhiyan** (Perambalur): I beg to move:

"That this House agrees with the Ninety-second Report of the Committee on Private Members Bills and Resolutions presented to the House on the 10th August, 1966."

**Mr. Speaker:** The question is:

"That this House agrees with the Ninety-second Report of the Committee on Private Members Bills and Resolutions presented to the House on the 10th August, 1966."

*The motion was adopted.*

श्री मधु सिमरे (मुंगेर) : अध्यक्ष महोदय, मैंने एक बात दस्तावेजों के बारे में उठाई थी। आप उस पर कब निर्णय देने वाले हैं ?

अध्यक्ष महोदय : इस वक्त नहीं बता सकता हूँ।

15.07 hrs.

## CONSTITUTION (AMENDMENT) BILL\*

(Omission of Article 35A)

**Shri D. C. Sharma** (Gurdaspur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**Mr. Speaker:** The question is.

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**Shri D. C. Sharma:** I introduce the Bill.

15.07½ hrs.

## ALL INDIA AYURVEDIC MEDICAL COUNCIL BILL—contd.

by Shri A. T. Sarma

**Mr. Speaker:** Now we take up further consideration of the following motion moved by Shri A. T. Sarma on the 28th July, 1966, namely:

"That the Bill to provide for the constitution of an All India Ayurvedic Medical Council for India, maintenance of an Ayurvedic Medical Register for the whole of India and for matters connected therewith, be circulated for the purpose of eliciting opinion thereon by the 1st October, 1966."

The time allotted for the Bill was two hours, of which one hour and forty-three minutes have been spent. Only seventeen minutes remain. Will the Minister reply?

**Shri D. C. Sharma** (Gurdaspur): I think the time should be extended.

**Shri Raghunath Singh** (Varanasi): It is a very important Bill.

**Mr. Speaker:** The House had sanctioned the allotment. I can only extend it by half an hour, if an extension is required.

**Shri Raghunath Singh:** Yes, it is required.

**Mr. Speaker:** All right.

\*Published in Gazette of India Extraordinary, Part II, Section 3 dated 12th August, 1966.